

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2325
TO BE ANSWERED ON 01.08.2022**

E-SHRAM PORTAL

**2325. SHRI SUNIL BABURAO MENDHE:
SHRI RAM KRIPAL YADAV:
SHRI GIRISH CHANDRA:
SHRI ANIL FIROJIYA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features and the registration process of the e-shram portal along with the number of labourers/workers registered on e-shram portal till date since inception, State-wise along with the names of top five States in terms of registration for un-organised sector workers on e-shram portal;**
- (b) the number of e-shram cards issued in Maharashtra, district-wise;**
- (c) whether any Government pension scheme or life insurance scheme has been linked with this portal and if so, the details thereof;**
- (d) whether recently launched e-shram portal is a step in the direction of actualising the ideal concept of 'Sabka Sath Sabka Vikas/Sabka Vishwas-Sabka Prayas and if so, the details thereof;**
- (e) whether the Government has announced 'Donate-a-Pension' initiative under Pradhan Mantri Shram Yogi Maan-dhan pension scheme and if so, the details and salient features of the above said scheme; and**
- (f) whether the Government has database of the people employed in the un-organised sector in the country and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): On 26.08.2021 Ministry of Labour & Employment has launched eShram portal which is a National Database of the Unorganised Workers. The total registration on eShram portal as on 26.07.2022 is more than 28 crore. One of the objectives of eShram portal is to facilitate delivery of

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social benefit schemes to the unorganised workers. Any unorganised worker aged between 16-59 years and not a member of Employees' State Insurance Corporation (ESIC)/ Employees' Provident Fund Organisation (EPFO) is eligible for registration on this portal. The workers can easily get themselves registered on the portal through following three modes:-

- (i) Self registration**
- (ii) Through Common Service Centres (CSCs)**
- (iii) Through State Seva Kendras.**

As on 26.07.2022, state-wise registration on eShram portal, including top five States with maximum registration, is at Annexure-I and district wise registration/number of eShram card issued in Maharashtra is at Annexure-II.

A link for maandhan.in portal is provided on eShram portal to facilitate eShram registrants to register and get benefit of Pradhan Mantri Shram Yogi Maandhan Yojana (PM-SYM) and National Pension Scheme (NPS) for traders and self employed persons.

The registration of more than 28 crore unorganised workers on the eShram portal in less than one year through collective efforts of Central and State/UT Governments, and unorganized workers indicates actualization of the concept of 'Sabka Sath Sabka Vikas/Sabka Vishwas-Sabka Prayas'.

(e) & (f): To extend the benefits of Pradhan Mantri Shram Yogi Maandhan (PM-SYM) pension scheme to the unorganized workers, the Government has taken Donate-a-Pension initiative under which people/employers can donate the premium contribution for their immediate support staff such as domestic workers, drivers, helpers, care givers, nurses, in their household or establishment or any other eligible unorganized workers in the age group of 18-40 years so as to provide them old age protection through PM-SYM pension scheme. The people/employers can donate pension on <https://maandhan.in/> or by visiting the nearest Common Service Centre.

Annexure-I

Annexure referred to in reply to Part (a) to (d) of Lok Sabha Unstarred Question No. 2325 for 01.08.2022 regarding “e-Shram Portal”.

Registration on eShram State Wise (as on 26th July 2022)

Sl. No.	STATE	Total Registrations
1.	UTTAR PRADESH*	8,29,02,640
2.	BIHAR*	2,83,73,198
3.	WEST BENGAL*	2,55,80,042
4.	MADHYA PRADESH*	1,63,54,334
5.	ODISHA*	1,32,79,390
6.	MAHARASHTRA	1,28,15,249
7.	RAJASTHAN	1,25,38,377
8.	JHARKHAND	90,13,074
9.	GUJARAT	86,89,802
10.	CHHATTISGARH	81,60,444
11.	TAMIL NADU	77,20,004
12.	ANDHRA PRADESH	70,80,643
13.	KARNATAKA	68,94,657
14.	ASSAM	66,98,446
15.	KERALA	58,80,838
16.	PUNJAB	54,68,536
17.	HARYANA	52,19,652
18.	TELANGANA	37,84,850
19.	JAMMU AND KASHMIR	33,06,810
20.	DELHI	32,31,153
21.	UTTARAKHAND	29,62,400
22.	HIMACHAL PRADESH	19,11,164
23.	TRIPURA	8,33,699
24.	MANIPUR	3,95,394
25.	MEGHALAYA	2,28,386
26.	NAGALAND	2,15,607
27.	PUDUCHERRY	1,75,568
28.	CHANDIGARH	1,72,700
29.	ARUNACHAL PRADESH	1,28,483
30.	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,503
31.	MIZORAM	37,217
32.	GOA	36,938
33.	ANDAMAN AND NICOBAR ISLANDS	27,891
34.	LADAKH	25,724
35.	SIKKIM	16,169
36.	LAKSHADWEEP	1,402
37.	TOTAL REGISTRATION	28,02,33,384

* Top 5 States with maximum registration

Annexure-II

Annexure referred to in reply to Part (a) to (d) of Lok Sabha Unstarred Question No. 2325 for 01.08.2022 regarding “e-Shram Portal”.

Number of eShram Cards issued in Maharashtra (District Wise) [as on 26th July 2022]

Sl. No.	DISTRICTS (Maharashtra)	Total Registrations
1.	THANE	8,24,701
2.	NAGPUR	6,13,921
3.	JALGAON	6,09,552
4.	PUNE	5,76,739
5.	KOLHAPUR	5,35,787
6.	AMRAVATI	5,12,849
7.	PALGHAR	5,07,514
8.	YAVATMAL	5,06,560
9.	MUMBAI	4,67,435
10.	NASHIK	4,35,861
11.	CHANDRAPUR	4,31,339
12.	GONDIA	4,28,534
13.	AURANGABAD	4,13,609
14.	MUMBAI SUBURBAN	4,00,672
15.	AHMEDNAGAR	3,93,492
16.	SOLAPUR	3,62,399
17.	BHANDARA	3,55,066
18.	SATARA	3,35,944
19.	BULDHANA	3,21,579
20.	NANDED	3,09,080
21.	AKOLA	3,05,369
22.	RAIGAD	2,67,236
23.	GADCHIROLI	2,56,990
24.	JALNA	2,39,082
25.	SANGLI	2,39,069
26.	DHULE	2,35,915
27.	BEED	2,35,384
28.	LATUR	2,34,870
29.	WARDHA	2,21,698
30.	OSMANABAD	2,07,423
31.	NANDURBAR	1,93,484
32.	RATNAGIRI	1,89,264
33.	HINGOLI	1,78,290
34.	PARBHANI	1,64,260
35.	WASHIM	1,63,755
36.	SINDHUDURG	1,40,527
37.	TOTAL REGISTRATION	1,28,15,249
